

fields of small, medium and large industries. The Iranian side was requested to identify the specific areas where it requires help from India.

Loss of assignment of Nagaland Paper and Pulp Project by N.I.D.C.

4464. SHRI K. A. RAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the National Industrial Development Corporation Ltd. lost the assignment of Nagaland Paper & Pulp Project, when the project had progressed to an advanced stage and the work has been entrusted to a private sector consultancy firm;

(b) whether it is a fact that similarly part of the scope of work relating to Mysore Paper Mills, Bhadravati, has been lost by NIDC Ltd. and the assignment has been entrusted to Engineers India Ltd.; and

(c) if so, the reasons for the said loss of assignments?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) For the Nagaland Pulp and Paper Project, NIDC had been retained as a consultant for a period of 6 years ending December, 1978. The assignment was not extended thereafter.

(b) NIDC was retained as consultant for Mysore Paper Mills upto June, 1981. While the NIDC is continuing with detailed engineering and site supervision services for the project, M/s. Mysore Paper Mills in consultation with NIDC have entrusted the piping work relating to the project to Engineers India Ltd., in view of their specialised experienced in piping of process plants.

(c) Does not arise.

Promotion of Accounts Officer in N.I.D.C.

4465. SHRI K. A. RAJAN:
SHRI RAM SWAROOP RAM:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the present Chief Executive of the National Industrial Development Corporation Ltd., has promoted the Accounts Officer to the post of Senior Accounts Officer hurriedly while other promotions were unduly delayed;

(b) whether the said officer has been dealing with the matters relating to the foreign exchange and foreign tours of the Chief Executive;

(c) whether the said officer was involved in CBI enquiry in the past; if so, the results thereof; and

(d) the action Government propose to take against him?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The post of Senior Accounts Officer in the National Industrial Development Corporation has been filled up by promoting the Accounts Officer in accordance with the prescribed procedure.

(b) The Senior Accounts Officer as incharge of the Accounts Branch of the NIDC deals with rules and matters relating to foreign exchange and foreign tours of all the employees of the Corporation including the Chairman-cum-Managing Director.

(c) The Central Bureau of Investigation had made a preliminary enquiry into preferring of a false claim of House Rent Allowance on the basis of production of a forged receipt by the officer on the basis of which disciplinary proceedings were initiated. The Enquiry Officer, however, exonerated him of the charge as it could not be established beyond reasonable